GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENRGY

RAJYA SABHA

UNSTARRED QUESTION NO. 2222

TO BE ANSWERED ON 01.01.2019

POTENTIAL SITES FOR WIND POWER GENERATION

2222. DR. SASIKALA PUSHPA RAMASWAMY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has taken any measure to locate more places where the range of wind speed is conducive for power generation, if so, details thereof; and
- (b) whether Government has taken any steps to prescribe number of windmills that can be established on a piece of land to avoid excessive windmills being installed on a particular piece of land, if so, details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R. K. SINGH)

(a) Yes Sir. In order to identify areas where wind quality is conducive for power generation, the Government, through National Institute of Wind Energy, has issued wind potential map at 100m above ground level. The estimate indicates a gross wind power potential of 302.25 GW in the country as detailed below:-

State	Wind Power Potential at
	100 mtr in GW
Andhra Pradesh	44.23
Gujarat	84.43
Karnataka	55.86
Madhya Pradesh	10.48
Maharashtra	45.39
Rajasthan	18.77
Tamil Nadu	33.80
Other States	9.28
Total	302.25

(b) Yes Sir. The 'Guidelines for Development of Onshore Wind Power Projects' issued by the Government on 22 October, 2016, inter alia, prescribe micrositing criteria to avoid excessive installation of windmills on a particular piece of land. The criteria includes optimisation of the wind turbine locations and maintaining appropriate distance from other wind turbines, boundary of adjoining land, public roads, railway tracks, highways, buildings, public institutions, etc.
